

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-11-2023 AT 10.30 AM**

**IA (IBC) 1698/2023 in CP(IB) No.19/7/HDB/2021**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

...Financial Creditor

**VS**

M/s. SVSVS Projects Pvt Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC)/1698/2023**

Ld. Counsel Ms. Aishwarya Chevuturi for Applicant and Mr. Golla Ramakanth Rao, Liquidator present through Video Conference.

This Application has been filed to take on record the 3<sup>rd</sup> Progress Report. Report taken on record. Accordingly, IA(IBC)/1698/2023 is **allowed** and **disposed of**.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**